Annexure-4

Name of the Corporate Debtor: Rattan Spirit Private Limited; Date of Commencement of CIRP: 09-05-2025; List of Creditors as on: 10.07.2025 List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)													
SI.	Name of	Details of	claim received	Details of claim admitted				Amount of	Amount of any	Amount of	Amount of	Remarks, if any		
No.	creditor								conti-	mutual dues,	claim not	claim under		
						Amount	Whether	% of Voting	ngent	that may be	admitted	verification		
		Date of	Amount	Amount of claim	Mediania (experience security)	covered by	related	share in	claim	set-off			9	
		receipt	claimed	admitted	claim	guarantee	party?	CoC						
			*******************			8	Part J							
	1												Despite repeated reminders, Mr. Hemraj Choudhary, the Financial Creditor,	
													submitted a revised claim form along with an interest calculation sheet. However, no	
													supporting document was provided to substantiate the claim for charging interest at	
													the rate of 18% per annum on a compounding basis.	

79.30%

79.30%

Mr. Hemraj

Choudhary

Total

07-07-2025

3,65,85,377.99

3,65,85,377.99

2,71,22,898.63 Unsecured

2,71,22,898.63



94,62,479.36

94,62,479.36

In the absence of any such agreement or supporting documentation, interest has been recalculated at a simple interest rate of 18% per annum.

- Accordingly, your revised claim has been admitted for a total amount of

₹2,71,22,898.63, as detailed below:

Principal Amount: ₹1,39,00,000.00

Simple Interest @ 18% p.a.: ₹1,32,22,898.63
Period Considered: 27.01.2020 to 09.05,2025